To,
Shri Wasi Ahmad, Advisor (B&CS),
Telecom Regulatory Authority of India,
Mahanagar Door Sanchar Bhawan (Opp. Ram Lila Gr.),
J.L.N. Marg, NEW DELHI – 110 002
advbcs@trai.gov.in / traicable@yahoo.co.in

COMMENTS ON draft regulation "Standards of Quality of Service (Duration of Advertisements in Television Channels) (Amendment) Regulations, 2012" F. No. 23-1/2012- B&CS dt. 27/08/2012

#### **VOICE COMMENT:**

**Further to our comments submitted on above subject on** 23 March 2012 we still would like differentiation between FTA and paid channels. We should not confuse between carriage fees/connection charges being paid to the Cable Operator and fees payable for PAID CHANNELS. Hence we again propose –

- Advertisement for 12 minutes per hour <u>inclusive of self promotion</u> for FTA channels is acceptable.
- But for pay channels ideally only self promotions should be allowed as the consumer is actually paying for the program he specifically wants to watch. But to begin with, as a compromise a maximum of 5 minutes per hour of advertisement including self promotion may be allowed fpr PAID CHANNELS.

Hemant Upadhyay

10 September 2012

Advisor IT & Telecom VOICE



To,
Shri Wasi Ahmad, Advisor (B&CS),
Telecom Regulatory Authority of India,
Mahanagar Door Sanchar Bhawan (Opp. Ram Lila Gr.),
J.L.N. Marg, NEW DELHI – 110 002
advbcs@trai.gov.in / traicable@yahoo.co.in

# VOICE COMMENTS ON "Standards of Quality of Service (Duration of Advertisements in Television Channels) after Open House held on 23/11/2012

#### **VOICE COMMENT:**

**Further to our comments submitted on above subject on** 10 September 2012 we still would like differentiation between FTA and paid channels. We should not confuse between carriage fees/connection charges being paid to the Cable Operator and fees payable for PAID CHANNELS. Hence we again propose –

- Advertisement for 12 minutes per hour <u>inclusive of self promotion</u> for FTA channels is acceptable.
- But for pay channels ideally only self promotions should be allowed as the consumer is actually paying for the program he specifically wants to watch. But to begin with, as a compromise a maximum of 5 minutes per hour of advertisement including self promotion may be allowed for PAID CHANNELS.
- Viewable screen space at all time other then advertisement time should not be less than 97% mainly for News Channels and sports channels.
- Sports channels may be allowed to have larger variation of say average advertisement time over 3 hours unlike regular channels for 1 hour.
- An opinion also needs to be formed on "Pseudo-advertisement" like inviting stars to promote their films, promotion of financial products/services in the guise of consumer advice, showcasing of real-estate projects etc.
- Channels promoted by MSOs/LCOs also need to be strictly advised / monitored for these regulations.
- Size of "Information Tablet" visible for 5 to 10 seconds while changing channels should also be limited to say 10% of screen on the side of screen.
- Public service obligation related advertisements may be exempted.

Hemant Upadhyay

29 November 2012

Advisor IT & Telecom VOICE

----- Forwarded message ------

From: **TRAI CABLE** < traicable@yahoo.co.in>

Date: Mon, Dec 3, 2012 at 1:12 PM

Subject: Fwd: VOICE COMMENTS ON "Standards of Quality of Service (Duration of

Advertisements in Television Channels) after Open House held on 23/11/2012 To: <a href="mailto:amshtrai@gmail.com">amshtrai@gmail.com</a>, <a href="mailto:ggmail.com">ggmail.com</a>, <a href="mailto:ggmail.com">cpsharmatrai@yahoo.com</a>

## --- On Fri, 30/11/12, Advisor TRAI <advbcs@trai.gov.in> wrote:

From: Advisor TRAI < advbcs@trai.gov.in>

Subject: Fwd: VOICE COMMENTS ON "Standards of Quality of Service (Duration of

Advertisements in Television Channels) after Open House held on 23/11/2012

To: traicable@yahoo.co.in

Date: Friday, 30 November, 2012, 3:11 PM

from adv(b&cs)

----- Forwarded message -----

From: <u>hupadhyay@consumer-voice.org</u>

To: advbcs < advbcs@trai.gov.in >

Cc: traicable < traicable @yahoo.co.in > Date: Thu, 29 Nov 2012 17:31:41 +0530

Subject: VOICE COMMENTS ON "Standards of Quality of Service (Duration of Advertisements in Television Channels) after Open House held on 23/11/2012

To.

Shri Wasi Ahmad, Advisor (B&CS),

Telecom Regulatory Authority of India,

Mahanagar Door Sanchar Bhawan (Opp. Ram Lila Gr.),

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advbcs@trai.gov.in / traicable@yahoo.co.in

VOICE COMMENTS ON "Standards of Quality of Service (Duration of Advertisements in Television Channels) after Open House held on 23/11/2012

VOICE COMMENT: (a word doc. is also attached)

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29 November 2012

Hemant upadhyay Advisor-IT & Telecom

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